

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 3453
TO BE ANSWERED ON 08.08.2017

GM Mustard

3453. DR. BOORA NARSAIAH GOUD:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has, in principle, taken a decision to give permission for sowing GM Mustard from the coming Rabi season;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether it is true that there is a case pending before the Supreme Court on GM Mustard; and
- (d) if so, the reaction of the Government thereto?

ANSWER

MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(DR. HARSH VARDHAN)

- (a) No, Sir.
- (b) Does not arise in view of reply at part (a) above.
- (c)& (d) Yes, Sir. A Writ (Civil) Petition 260/2005 regarding Genetically Modified (GM) Crops and related issues along with an Interim Affidavit (IA) 47 related to GM Mustard is pending before the Hon'ble Supreme Court of India. Government of India has filed appropriate replies against WP 260/2005 and related Interim Affidavits including IA 47 and the matter is sub-judice.
